

15.35 hrs.

**REPRESENTATION OF THE
PEOPLE (AMENDMENT) BILL***

(Amendment of Section 20)

[English]

SHRI RAMESH CHENNITHALA: I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1950.

MR DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1950."

The motion was adopted.

SHRI RAMESH CHENNITHALA: I introduce the Bill.

15.36 hrs.

**CONSTITUTION (SIKKIM)
SCHEDULED TRIBES ORDER
(AMENDMENT) BILL.***

**(Substitution of new Schedule for
the Schedule)**

[English]

SHRIMATI DIL KUMARI BHANDARI (Sikkim): I beg to move for leave to introduce a Bill to amend the Constitution (Sikkim) Scheduled Tribes Order, 1978.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Constitution (Sikkim) Scheduled Tribes Order, 1978."

The motion was adopted.

SHRIMATI DIL KUMARI BHANDARI: I introduce the Bill.

15.37 hrs.

**RAILWAY PROTECTION FORCE
(AMENDMENT) BILL***

**(Substitution of new Long Title for
Long Title, etc.)**

[English]

SHRI RANGARAJAN KUMARAMANGALAM (Salem): I beg to move for leave to introduce a Bill further to amend the Railway Protection Force Act, 1957.

MR DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Railway Protection Force Act, 1957."

The motion was adopted.

SHRI RANGARAJAN KUMARAMANGALAM: I introduce the Bill.